Dated: 31 January, 2020

To

The Pr. Director Generals/ Pr. Chief Commissioners (All)
The Director General/ Chief Commissioners (All)
The Pr. Commissioners/ Pr. Additional Director Generals (All)
The Commissioners/ Additional Director Generals (All)

Madam/ Sir,

Sub:- Corrigendum in respect of revision of the existing Norms/ Guidelines for grant of Financial Assistance from Welfare Fund for setting up/ upgradation/ refurbishing of Crèche in Commissionerates-reg.

Please refer to this office letter of even no. 8162-8470 dated 17.10.19 enclosing the revision of the existing Norms/ Guidelines for grant of Financial Assistance from Welfare Fund for setting up/ upgradation/ refurbishing of Crèche in Commissionerates.

2. In this regard, the below mentioned para is incorporated in Para F as well as in all the checklists of revision of the existing Norms/ Guidelines for grant of Financial Assistance from Welfare Fund for setting up/ upgradation/ refurbishing of Crèche in Commissionerates.

"The proposals in respect of the Financial Assistance from Welfare Fund for setting up/ upgradation/ refurbishing of Crèche in Commissionerates should be forwarded by the Commissioner/HoD. For this purpose, an Advisory Committee comprising the Commissioner/ officers of equivalent rank in the department and one representative each of Group ‘A’ to ‘C’ (erstwhile group D, uniformed officer) be nominated in each Commissionerate/ Directorate. The decisions arrived at by the Advisory Committee on each proposal should be forwarded to the Governing Body with full details/ justifications for further consideration and sanction."

The above mentioned para is for all types of proposals for crèche i.e. for setting up/ upgradation/ refurbishing. Hence, all the Commissionerates/ Directorates may send in their proposals for Financial Assistance from Welfare Fund for setting up/ upgradation/ refurbishing of Crèche with Minutes of Meeting of the Advisory Committee along with all the necessary documents.
Copy to:-

(i) The Joint Secretary (Admin.), CBIC, New Delhi/Director General C.E.I.B/
Director General, N.C.B/ Chief Commissioner, Authority for Advance Rulings/
Competent Authority, SAFEMA/ Narcotics Commissioner, C.B.N/ Chief Controller
of Factories/Commissioner, Settlement Commission, DG Anti-Profitereing, CDR,
CESTAT, Enforcement Directorate for information to the officials borne on the
strength of Indirect Taxes and Customs and presently working under their
jurisdiction/charge.

(ii) The Webmaster.cbec@icegate.gov.in with a request to place this letter on the
CBIC’s website. Mention may also be made of the corrigendum of scheme in the
headlines being flashed.

(Reena Arya)
Pr. Director General (HRD)